

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:68

ANSWERED ON:14.08.2012

ANTI NAXAL OPERATIONS

Shekhar Shri Neeraj; Tarai Shri Bibhu Prasad

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of naxalites, civilians and para-military forces killed during the anti-naxal operations in the last three years and the current year, State-wise;
- (b) whether innocent civilians have been killed in June 2012 in Chhattisgarh during an encounter between the Central Reserve Police Force (CRPF) and the naxalites;
- (c) if so, the details thereof;
- (d) whether any inquiry has been initiated into the matter and responsibility fixed for the killing of innocent civilians; and
- (e) if so, the details and the outcome thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NUMBER 68 FOR 14.08.2012

(a) The state-wise details of number of naxalites, civilians and security forces killed in anti-naxal operations during the last three years and in the current year, are annexed.

(b) to (e) On receipt of an intelligence report about congregation of top leaders of CPI(Maoist) at Silger in District Sukma, Chhattisgarh and presence of two Military Companies of People's Liberation Guerilla Army (PLGA) of the CPI(Maoist) to provide security to the top Maoist leaders, an operation was planned on 28th June, 2012 by the joint forces of Chhattisgarh Police and the CRPF. Accordingly, three separate police parties from Basaguda, Chintalnar and Jagargunda were dispatched towards Silger. One party comprising personnel of CRPF and Chhattisgarh Police, which had proceeded from Basaguda, came under sudden fire while passing through the jungle area of Village Sarkeguda. The Security Forces took up positions and returned the fire. In the exchange of fire, a total number of 06 CRPF personnel and 07 others were injured and evacuated for medical treatment. Thereafter, search of the area resulted in recovery of 16 dead bodies. One injured person subsequently expired in the hospital taking the total toll to 17. The Security Forces also recovered three muzzle-loading guns, three detonators, one wireless set, one pipe bomb, one olive green uniform, naxal literature, spent ammunition of AK-47 and INSAS rifles etc.

In view of various allegations pertaining to this incident, the Government of Chhattisgarh has ordered a judicial inquiry into the matter under the Chairmanship of Justice (Retd) Shri V.K. Aggarwal. The judicial inquiry is in progress.

The terms and conditions of the judicial inquiry are as under:

- (i) Whether an encounter took place between the security forces and the naxalites in the intervening night of 28-29th June, 2012 in Village Silger, Sarkeguda and Chimla Penta.
- (ii) When and how did the said incident take place?
- (iii) Whether any person, other than security forces or naxalites, was injured or killed in the said incident?
- (iv) What were the circumstances under which the security forces had to carry out the operation on the said night?
- (v) Whether any precautions were taken by the security forces before starting the operation?
- (vi) What were the circumstances under which the security forces had to start firing? Could firing be avoided?
- (vii) Suggestions for the future.